

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH 'B' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE: SMT. DIVA SINGH, JM & SMT. ANNAPURNA GUPTA, AM

आयकर अपील सं./ ITA No. 735/CHD/2018
निर्धारण वर्ष / Assessment Year : 2013-14

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| Shri Vijay Kumar S/o Shri Kasturi Lal, Ward No. 2, Manali, Distt. Kullu (H.P.). | बनाम VS | The Pr. CIT, Shimla (H.P.). |
| स्थायी लेखा सं./PAN No: ATPPS6196M | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

निर्धारिती की ओर से/Assessee by : Smt Komal Thakur, Advocate
राजस्व की ओर से/Revenue by : Shri Sandip Dahiya, CIT
सुनवाई की तारीख/Date of Hearing : 07.01.2021
उद्घोषणा की तारीख/Date of Pronouncement : 08.01.2021

Hearing conducted via Webex

आदेश/ORDER

PER DIVA SINGH

By the present appeal, the assessee assails the correctness of the order dated 14.03.2014 of Pr. CIT, Shimla pertaining to 2013-14 assessment year on various grounds.

2. However at the time of hearing, ld. AR relying upon the application dated 06.01.2021 prays for a withdrawal of the appeal filed on the grounds that the assessee has moved an application under "The Direct Tax Vivad Se Vishwas Scheme, 2020". The department, it was submitted, has consequently issued Form No. 3 thereafter to the assessee, copy of which is filed.

3. The Id. Sr.DR Shri Sandip Dahiya on a perusal of record had no objection to the prayer of the assessee.

4. We have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeal of the assessee is dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 8th January,2021.

Sd/-

(अन्नपूर्णा गुप्ता)
(ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

“पूनम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant –
2. प्रत्यर्थी/ The Respondent –
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

Sd/-

(दिवा सिंह)
(DIVA SINGH)

न्यायिक सदस्य/ Judicial Member

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar